



NOTIFICATION No.122 / 2016

Tmt.S.Rohini, Senior Civil Judge of Tamil Nadu State Judicial Service, now functioning as II Additional Sub Judge, Villupuram, who has been deputed to the Puducherry Judicial Service in G.O.(D) No 779, Home (Courts-I) Department, dated 31.08.2016 of the Government of Tamil Nadu to function as Additional Sub Judge, Pondicherry and appointed as such on deputation basis in G.O.Ms.No.17/2016-LD, Law Department, dated 03.08.2016 of Government of Puducherry, is transferred and posted on deputation as Additional Sub Judge, Pondicherry in the existing vacancy.

HIGH COURT, MADRAS.

DATED :08.09.2016


REGISTRAR GENERAL

To

1. Tmt. S.Rohini, II Additional Sub Judge, Villupuram
2. The II Additional Sub Judge, Villupuram
3. The Additional Sub Judge, Ponducherry
4. The Chief Judge, Pondicherry.
5. The Principal District Judge, Villupuram.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Director of Accounts and Treasuries, Pondicherry.
8. The Treasury Officer, Villupuram.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to His Excellency The Lieutenant-Governor, Pondicherry.
5. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.
7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry.

8. The Registrar (Judicial), High Court, Madras.
 9. The Registrar (Vigilance), High Court, Madras (12 copies)
 10. The Registrar (IT-cum-Statistics), High Court, Madras.
 11. The Registrar (Management), High Court, Madras.
 12. The Officer on Special Duty, High Court, Madras.
 13. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 14. The Additional Registrar (Vigilance), High Court, Madras.
 15. The Registrar (District Judiciary), High Court, Madras.
 16. The Registrar (Administration), High Court, Madras.
 17. The Official Assignee, High Court, Madras.
 18. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 19. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 20. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
 21. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 22. The Chief Accounts Officer, High Court, Madras.
 23. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
 24. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
 25. The Technical Director, NIC, High Court, Madras.
 26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 27. The Record Keeper, A.D. Records, High Court, Madras.
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